

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.220
CP/4(AHM)2021

Proceedings under Section 271(c) & 272(1)(c) r.w 164(e) of Co. Act, 2013

IN THE MATTER OF:

Union of India through Serious Fraud Investigation Office**Applicant**

V/s

RSS Shipping Pvt Ltd & Ors**Respondent**

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Bhumi Gandhi, Adv. a.w Ms. Maithili Mehta, Adv.

For the Respondent : None

ORDER

Ld. Counsel for the applicant seeks adjournment.

None present for the respondents.

List for further consideration on 22.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)